

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1866

ANSWERED ON:04.08.2005

ALLEVIATION OF BEGGARY

Adsul Shri Anandrao Vithoba; Sidhu Shri Navjot Singh; Tripathy Shri Braja Kishore

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether an Action Aid International study on beggary in India shows that 99 per cent of men and 97 per cent of women got into beggary due to poverty;
- (b) if so, the facts thereof;
- (c) the details of the other reasons found for begging; and
- (d) the steps taken by the Union Government to alleviate the begging in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) The Government is not in receipt of any study by Action Aid International.

(b) and (c) Do not arise.

(d) In addition to the poverty alleviation and employment generation schemes being implemented by the Government of India, the Ministry of Social Justice and Empowerment is also implementing various schemes for the welfare of vulnerable sections of society i.e. older persons, disabled, street children, drug addicts in order to remove the need for their taking up the practice of beggary. These schemes are listed below:-

(i) An Integrated Programme for Older Persons.

(ii) Scheme to Promote Voluntary Action for Persons with Disabilities.

(iii) An integrated Programme for Street Children

(iv) Prevention of Alcoholism and Substance (Drugs) Abuse.